

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF CCAP LIMITED ("CCAPL" or "Target Company") (Regd. Office : Eternity Building, DN-1, Sector – V, Salt Lake, Kolkata – 700 091)

The details subsequent to the completion of the offer made vide Public Announcement dated August 06, 2009 ("PA"), Corrigendum to PA dated September 12, 2009 and Letter of Offer dated September 15, 2009 is being issued by Sumedha Fiscal Services Limited ("Manager to the offer/ Escrow Agent") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of Ramayana Promoters Private Limited, ("Acquirer" or "RPPL") to acquire 7,14,033 fully paid-up Equity Shares of Rs.10/- each, representing 20.00% of the subscribed equity share capital and 20.07% of the voting share capital at a price of Rs. 80/- per share ("Offer Price") payable in cash are as under:

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| 1. Name of the Target Company | : CCAP Limited |
| 2. Name and Address of the Acquirer(s) including PACs | : Ramayana Promoters Private Limited
having its registered office at 4A, Nasiruddin Road,
5th floor, Kolkata - 700017. |
| 3. Name of Manager to the Offer | : Sumedha Fiscal Services Limited |
| 4. Name of Registrar to the Offer | : MCS Limited |
| 5. Offer details | |
| a) Date of Opening of the Offer | : Wednesday, 23.09.2009 |
| b) Date of Closing of the Offer | : Monday, 12.10.2009 |
| 6. Details of the acquisition | : |

Sr. No.	Particulars	Proposed in the offer documents		Actuals	
1.	Offer Price	Rs. 80/- per fully paid up share		Rs. 80/- per fully paid up share	
2.	Share holding of acquirer (No. & %) before SPA/P.A.	Nil (0.00%)		Nil (0.00%)	
3.	Shares acquired by way of SPA and off market purchases (No. & %)	12,67,410 (35.50%)		12,67,410 (35.50%)	
4.	Shares acquired in the Open Offer (No. & %)	7,14,033 (20.00%)		7,14,033 (20.00%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 5,71,22,640/-		Rs. 5,71,22,640/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirer (No. & %) (2+3+4+6)	19,81,443 (55.50%)		19,81,443 (55.50%)	
8.	Pre and Post Offer shareholding of public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		22,43,510 (62.84%)	15,88,718 (44.50%)	22,43,510 (62.84%)	15,88,718 (44.50%)

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| 7. Status of the Escrow Account, Whether released or not | : The amount lying in Escrow Account is being released to the Acquirer. |
| 8. Payment of interest, if any, to the shareholders along with the details thereof. | : Not Applicable |
| 9. Status of Investor Complaints received, if any. | : 4 (four) complaints were received and were duly redressed |

The Acquirer & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Manager to the Offer :

SUMEDHA FISCAL SERVICES LIMITED

SEBI Registration No. : INM000008753

(Contact Person: Mr. Deb Kumar Sett)

8B, Middleton Street, Geetanjali, 6A, Kolkata-700 071

Phone No : (033) 2229 8936/6758/3237

Fax : (033) 2226 4140/2216 5830

Email: kolkata@sumedhafiscal.com



Advisor to the Offer :

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI Registration No. : INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

31, Ganesh Chandra Avenue, 2nd Floor,

Suite No –2C, Kolkata – 700 013.

Phone No: (033) 2225-3940/ 3941/ 4116,

Fax: (033) 2225-3941

E-mail: mail@vccorporate.com



On behalf of Acquirer : Ramayana Promoters Private Limited